



Central Administrative Tribunal Jammu Bench, Jammu

O.A. No. 62/51/2020

Thursday, this the 15th day of October, 2020

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

1. Mohammad Abdullah S/o Haji Abdul Karim,
R/o Shamsha Kharboo (Kargil), (Email:
aroush39867@gmail.com)
2. Mohammad Hashim S/o Mohammad Hussain,
R/o Minjee (Kargil).
3. Mohammad Kazim, S/o Ashan Ali, r/o Lankore
(Kargil).
4. Kacho Sadiq Ali, S/o. Kacho Mohammad Raza,
R/o. Thaskangrong (Kargil).
5. Kacho Mumtaz Ali, S/o Kacho Turbash, r/o
Goma (Kargil).
6. Zulfiqar Ali Zulfi, S/o Baqir Ali, r/o Fikar Yourbaltak,
(Kargil).
7. Mehsooma Bano, d/o Mehboob Ali, r/o Balti Bazar,
(Kargil).



8. Rigzin Dorje, S/o. Dawa Tsering, r/o. Darchiks (Kargil).
9. Muneer Ahmad, s/o Hassan Khan, r/o Murbagh (Kargil).
10. Mohammad Tariq, s/o Abdul Azin, r/o Gandiyal Drass (Kargil).
11. Shah Nawaz, s/o Ghulam Qadir, r/o Pandrass (Kargil).
12. Mirza Kumail Murtaza, s/o Haji Mirza Hussain, R/o Bhimbat (Kargil).
13. Baqir Ali, s/o Mohammad Ibrahim r/o Skambo (Kargil).
14. Mohammad Mustafa, s/o Mohammad Hassan r/o Choksore (Kargil).
15. Ahmad Ali s/o Ghulam Ali r/o Karith (Kargil).
16. Kalab Sadiq s/o Azizullah r/o Shaker (Kargil).
17. Ali Khan s/o Ibrahim Khan r/o Shaker (Kargil).
18. Stanzin Galpo S/o Sonam Dorjay r/o Foker (Kargil).
19. Nissar Hussain, s/o Tohir Hussain r/o Trespone (Kargil).
20. Syed Mustafa Kamal s/o Syed Hussain r/o Trespone (Kargil).



21. Mohammad Hussain, s/o. Ghulam Mohammad,
R/o Sailskote (Kargil).
22. Jawed Ahmad Wani, s/o. Abdul Qayum r/o Panikhar
(Kargil).
23. Mohammad Bashir, s/o Haji Ghulam Hussain r/o.
Freth Sankoo (Kargil).
24. Ali Raza s/o Mohammad Rahim r/o Barsoo (Kargil).
25. Ghulam Mustafa, s/o Mohammad Hussain r/o Tiket
Khandi (Kargil).
26. Ghulam Abass s/o Mohammad Abdullah r/o Tiket
Khandi (Kargil).
27. Muzafar Ali Wazir s/o Mohammad Hadi Wazir,
R/o Barsoo (Kargil).
28. Syed Hadi s/o Syed Baqir r/o Taisuru (Kargil).
29. Mohsin Ali, s/o Ghulam Hassain r/o Panikhar (Kargil).
30. Rafiq Bashir d/o Bashir Ahmed r/o Parntee (Kargil).
31. Dawa Skalzang s/o Tashi Tsering r/o Abran (Kargil).
32. Stanzin Tsepak s/o. Tsering Dorjey r/o Lamirijing
(Kargil).

...Applicants

(Mr. M.I. Dar, Advocate)

Versus



1. Union Territory of Ladakh through Commissioner/
Secretary, Rural Development Department, Union
Territory of Ladakh (Email: comsecyutladakh@gmail.com)
2. Commissioner/Secretary, Finance Department,
Union Territory of Ladakh.
(Email: comsecyutladakh@gmail.com)
3. Secretary, Information Technology Department,
Union Territory of Ladakh
(Email: ladakhdivcom@gmail.com)
4. Director, Rural Development Department,
Ladak (Email: drdladakh@gmail.com)
5. Chief Executive Councilor, Ladakh Autonomous
Development Council, Kargil, (cechckgl-jk@nic.in)
6. Chief Executive Officer (Deputy Commissioner),
Ladakh Hill Development Council, Ladakh,
(Email: dckgl-jk@nic.in).

...Respondents

(Mr. Raghu Mehta, Sr. Central Govt. Standing Counsel)

O R D E R (ORAL)

Hon'ble Mr. Anand Mathur, Member (A):

During the course of proceedings learned counsel for the applicants submitted that the case can be disposed of by directing the respondents to consider the case of the applicants for being absorbed as Junior Engineer (Civil) in



the Rural Development Department and more particularly relying to the order dated 17.7.2014 of the Project Director/ CEO, DRDA, Kargil. The applicants also submitted that the OA may be treated as the representation of the applicants for consideration and disposal by the respondents.

2. Looking to the arguments of both sides, the OA is disposed of by directing the respondents to consider the representation of the applicants and to dispose of the same by passing a speaking and reasoned order with intimation to the applicants within a period of two months from the date of receipt of a certified copy of this order. Needless to say that the respondents while considering the OA as representation of the applicants shall also take into consideration the aforementioned letter dated 17.7.2014.

3. The Original Application is disposed of as above. No order as to costs.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

“SA”